

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 230 OF 2019 &
IA NO. 771 OF 2019

Dated : 17th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Odisha Power Generation Corporation Ltd.	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Divyanshu Bhatt
Ms. Harneet Kaur

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2

Mr. R.B. Sharma
Mr. Mohit Mudgal
Ms. Neha M. for R-3

ORDER

Rejoinder to main reply shall be filed within three weeks.

List the matter on **31.10.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson